

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/01/2019

O.A./260/731/2016
COUNTER NOT FILED

B R CHODIPALLI
-V/S-
M/O RAILWAYS

ITEM NO:22

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>None is present for the applicant. Ld. Counsel for the Respondents submits that he has already filed counter on 02.01.2019, the copy is not available in file. Registry is directed to tag the same on record. The applicant was also absent on 26.10.2017 and 12.12.2018 and 2.1.2019. He was also informed by Registered post vide order dated 02.01.2019. It seems that the applicant is no longer interested to pursue this matter. Accordingly the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>